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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.1205/96

Monday this the 11th day of November, 1996

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

Smt. Manohar Bala Ahluwalia,
W/o Shri Om prakash Ahluwalia,
R/o C.379, East Kidwai Nagar,
New Delhi.

.... Applicant

(By Advocate Mr. U.Srivastava)

Vs.

1. Union of India through Secretary,
Ministry of Railway, Railway Board,
Rail Bhawan, New Delhi.
2. The Chairman, Railway Board,
Rail Bhawan, New Delhi.
3. Shri V.P.Verma, Telephone Officer,
Railway Board, Rail Bhawan, New Delhi.
4. The Director, Telecom,
Railway Board, Rail Bhawan,
New Delhi.
5. The Joint Secretary, Railway Board,
Rail Bhawan, New Delhi. Respondents

(By Advocate Mr.U.S.R. Krishna)

The application having been heard on 11.11.1996,
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), CHAIRMAN

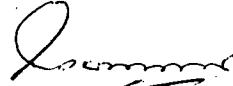
Applicant, a Telephone Operator approached
this Tribunal complaining of sexual harassment by
one of her superior officers. We issued notice and
respondents appeared. They have a different story
to tell. We do not propose to go into all these
matters as learned counsel on instructions from applicant

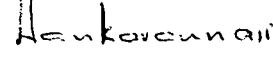
contd...

submitted that applicant will be satisfied for the present if she is given a posting anywhere other than under her superior officer Shri Verma. Respondents' counsel submits that she can be given a posting in the New Delhi Railway Station retaining her lien in the parent department for all purposes including promotion. Respondents may post her in the New Delhi Railway Station on the understanding aforesaid, provided there is no other similar post available in the present place of work under an officer other than Shri Verma. The ascertainment will be made within four days from today and appropriate orders passed forthwith.

2. We dispose of the application without expressing any opinion on the merits of the other contentions. No costs.

Dated the 11th November, 1996.


SP.BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
CHAIRMAN

ks.